

HCE 623/2006

SPECIAL INSTRUCTIONS TO THE CANDIDATES WHO ARE APPEARING FOR VIVA-VOCE FOR THE POST OF LAW CLERK – CUM – RESEARCH ASSISTANT ON 13TH FEBRUARY 2021.

1. Candidates while entering High Court premises will be subjected to thermal screening. The candidates found to be having any symptoms of COVID -19 will not be allowed entry into the High Court premises.
2. All the candidates shall submit a self declaration on the date of their viva-voce declaring that they are not from Containment Zone, they had not come in contact of a Covid-19 patient for being considered as primary or secondary contact and they or their family members have no symptom of COVID-19.
3. Candidates are advised to download and install the ‘Arogya SetuApp’ ([http://play.google.com/store/apps/details?hl=en_IN](http://play.google.com/store/apps/details?hl=en_IN&nic.goi.aarogyasetu)) “Apthamitra App” and “Quarantine Watch App” in their Mobile and also ensure that Location and Bluetooth is turned on at all the time when they are in the High Court premises.
4. Entry and exit of candidates who are attending the viva-voce shall be only through the Gate No.3.
5. Only the Candidates are allowed to enter the High Court premises on production of viva-voce intimation letter and subject to instructions as specified above.
6. Candidates will be allowed to enter the High Court premises one hour before the scheduled time to avoid the congregation at Gate No.3.

Contd.,

7. In view of current Covid-19 situation, the candidates traveling overnight by public conveyance like buses and trains, are advised to wear clean and fresh clothes in order to maintain personal hygiene.

8. Candidates shall also wear new fresh N-95 mask and hand gloves throughout their stay at the High Court premises. The candidates without N-95 mask and hand gloves will not be allowed entry to the High Court Premises.

9. Candidates shall ensure in maintaining social distance with High Court officials while submitting the documents for verification and also throughout their stay at the High Court premises.

10. Candidates entering the High Court premises are instructed to co-operate with Medical Screening team and Para Medical Volunteers.

11. Candidates are requested to bring the water bottle and packed food for their use, as no canteen facilities are available in the High Court premises.

12. Candidates are requested to leave the High Court premises immediately after completion of their viva-voce.

Sd/-

Place: Bengaluru
Date: 30.01.2021

(MANJUNATH NAYAK)
REGISTRAR (RECRUITMENT)